



M A R G A O.

NO: DSC/MAR/ADM-60/2020/2881

Establishment Code: GASGOI

Dated : 16<sup>th</sup> March, 2020.

### C I R C U L A R

In continuation of Circular dated 16.03.2020 and in view of Notification dated 14.03.2020, issued by the Hon'ble High Court, and in view of Government of India Advisory cautioning against mass gathering and as World Health Organization has declared Novel Coronavirus (COVID-19) as global pandemic advising against mass congregation and in view of the opinion of public health experts and considering safety and welfare of all the litigants, lawyers, staff members, parties appearing in person and other support staff, it is hereby directed as follows:

1. The functioning of all Courts in South Goa District from 17.03.2020 will be from 10.30 a.m. till 3.30 p.m. until further orders.
2. The Office of Registry in all the Courts shall function from 10.30 a.m. to 3.30 p.m. with a lunch

break between 1.00 to 2.00 p.m. and by minimum strength so as to avoid congestion.

3. All the Courts in South Goa shall take up Open Court working from 11.00 a.m. till 1.00 p.m. and from 2.30 p.m. to 3.30 p.m.

4. All Courts shall work with minimum staff thereby reducing 50% of the strength and utilize such staff alternatively so as to help de-congestion of Courts.

5. All the Courts in South Goa shall take up only urgent matters such as Bail Applications, Anticipatory Bail Applications, Injunction Applications or other urgent matters, remand orders, applications for grant of stay, etc.

The Bar Associations/Advocates are requested to ensure that the Bar rooms are not crowded and shall not be kept open

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beyond the office working hours of the respective Courts, as stipulated above.

Parties/witnesses shall not be called unless it is urgent or necessary.

The above arrangement shall continue till further orders.



**(B. P. DESHPANDE)**  
Principal District & Sessions Judge,  
South Goa, Margao.

\*Sf.